

**GOVERNMENT OF INDIA  
NON-CONVENTIONAL ENERGY SOURCES  
LOK SABHA**

STARRED QUESTION NO:409  
ANSWERED ON:10.04.2003  
SOLAR ENERGY PROGRAMME WITH CENTRAL ASSISTANCE  
RAVI PRAKASH VERMA;REENA CHOUDHARY

**Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:**

- (a) whether some solar energy programmes are being implemented in the country with central assistance / grants ;  
(b) if so, the details in this regard, State-wise;  
(c) the funds released to each State during the last two years and current financial year; and  
(d) the results achieved in each State so far under these programmes?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a),(b),(c),&(d) OF THE LOK SABHA STARRED QUESTION NO. 409 FOR 10.04.2003.

(a),(b)&(c) : The Ministry of Non-Conventional Energy Sources is implementing various programmes in the country for harnessing solar energy through the solar photovoltaic (SPV) route for electricity generation and the solar thermal (ST) route for heating applications. Under the SPV programme, installation of different types of SPV systems like solar home systems, street lighting systems, water pumping systems and power plants is being supported for providing lighting, water pumping and other facilities and for electrification of remote villages. Solar water heating systems and solar cookers are being supported under the ST programme. In addition, the Ministry is supporting the establishment of 'Aditya' solar shops in the selected cities of the country. The Ministry provides central subsidy, soft loan packages and other incentives for the installation of these systems. The solar energy programmes of the Ministry are being implemented through the State renewable energy development agencies, selected NGOs, manufacturers, a few public sector banks and the Indian Renewable Energy Development Agency (IREDA) Limited. The details of the state-wise funds released under the solar energy programmes of the Ministry during 2000-01, 2001-02 and 2002-03 are given in Annexure-I. No funds have so far been released to any State during the current year i.e. 2003-04.

(d): The state-wise details of SPV systems installed till 31.03.2003 are given in Annexure - II. The State-wise details of sale of solar cookers and establishment of 'Aditya' solar shops till 31st March 2003 are given in Annexure - III. The State - wise details of remote villages electrified through SPV systems and power plants during 2001-02 and 2002-03 are given in Annexure - IV.

Annexure-I referred to in reply to Parts (a),(b)&(c) of the Lok Sabha Starred Question No. 409 for 10.4.2003

STATE - WISE RELEASE OF FUNDS FOR SOLAR ENERGY PROGRAMMES DURING 2000-01, 2001-02 and 2002-03

S.No. State/U.T. Funds released (Rs. In lakhs)

2000-01 2001-02 2002-03

1 Andhra Pradesh	69.20	286.67	348.77
2 Arunachal Pradesh	18.53	3.53	151.69
3 Assam	55.14	1.26	89.50
4 Bihar	6.20	0.33	4.00
5 Chhattisgarh	197.00	249.70	629.17
6 Delhi	14.11	0.76	17.88
7 Goa	0.50	0.00	0.00
8 Gujarat	310.71	87.43	306.06
9 Haryana	255.35	233.44	523.44
10 Himachal Pradesh	131.25	135.44	120.91
11 Jammu & Kashmir	75.25	772.06	715.83
12 Jharkhand	-	3.41	133.98
13 Karnataka	78.54	115.15	125.45
14 Kerala	323.61	851.10	38.82
15 Madhya Pradesh	0.80	34.53	112.25
16 Maharashtra	46.28	46.09	29.12

17	Manipur	2.40	44.75	738.23
18	Meghalaya	58.00	9.68	340.92
19	Mizoram	165.55	19.95	57.33
20	Nagaland	8.68	0.00	0.80
21	Orissa	34.02	65.00	0.00
22	Punjab	57.36	650.56	1043.57
23	Rajasthan	187.61	592.25	667.98
24	Sikkim	2.59	36.92	20.90
25	Tamilnadu	75.66	55.50	73.75
26	Tripura	110.87	205.80	399.09
27	Uttar Pradesh	616.41	794.62	747.50
28	Uttaranchal	208.60	261.37	587.19
29	West Bengal	359.73	793.44	688.04
30	A & N Islands	10.15	66.00	88.93
31	Chandigarh	0.80	13.94	12.71
32	Lakshadweep Islands	257.00	572.49	392.00
33	Pondicherry	- 3.78	14.94	

Annexure-II

Annexure -II referred to in reply to Part (d) of the Lok Sabha Starred Question No. 409 for 10.4.2003.

STATE - WISE DETAILS OF SOLAR ENERGY SYSTEMS INSTALLED AS ON 31/3/2003

S.No.	State/UT/Others	Home	Street	Power	Water
		Lightng	Lightng	Plants&	Pumping
		Systems	Systems	Others	Systems
		(Nos)	(Nos.)	Systems (kWp)	(Nos)

1	ANDHRA PRADESH	1161	3648	296.66	603
2	AR.PRADESH	750	738	17.10	1
3	ASSAM	2787	98	7.50	45
4	BIHAR	679	490	0.00	128
5	CHATTISGARH	3612	1237	76.65	5
6	GOA	51	69	1.72	15
7	GUJARAT	2552	1764	24.90	43
8	HARYANA	9666	612	24.20	268
9	HIMACHAL PRADESH	11948	1494	1.50	6
10	JAMMU & KASHMIR	25317	389	40.00	18
11	JHARKHAND	102	135	0.00	6
12	KARNATAKA	6135	1009	48.91	339
13	KERALA	18679	1090	69.74	737
14	MADHYA PRADESH	159	5714	361.40	78
15	MAHARASHTRA	721	3388	191.40	189
16	MANIPUR	650	370	11.00	12
17	MEGHALAYA	540	593	42.00	5
18	MIZORAM	1645	315	0.00	37
19	NAGALAND	143	271	6.00	
20	ORISSA	2937	5665	36.52	4
21	PUNJAB	2870	1766	346.00	1533
22	RAJASTHAN	34864	6473	75.80	268
23	SIKKIM	465	132	0.00	
24	TAMILNADU	471	2272	237.00	760
25	TRIPURA	2238	760	24.57	10
26	UTTAR PRADESH	50938	550	454.20	234
27	UTTARANCHAL	37854	250	80.03	10
28	WEST BENGAL	26890	1461	525.00	48
29	A & N ISLANDS	405	358	217.00	5
30	CHANDIGARH	275	0	0.00	12
31	DNH	0	0	0.00	1
32	D&D	0	0	0.00	
33	DELHI	0	301	15.00	86
34	LAKSHADWEEP	0	0	735.00	
35	PONDICHERRY	13	62	0.00	21
36	PSUs (BEL, BHEL, CEL)	109	0	0.00	
37	NGOs (AIWC, SWRC, WRST)	3186	0	0.00	

Annexure-III

Annexure -III referred to in reply to Part (d) of the Lok Sabha Starred Question No. 409 for 10.4.2003.

STATE-WISE CUMULATIVE SALE OF BOX TYPE SOLAR COOKERS & 'ADITYA' SOLAR SHOPS ESTABLISHED TILL 31.03.2003

S.No. Name of State/UT Sale of solar cookers 'Adhitya'  
(Nos.) Solar Shops

1.	Andhra Pradesh	11984	1
2.	Assam	80	1
3.	Bihar & Jharkhand	730	
4.	Gujarat	67011	
5.	Haryana	19615	1
6.	Himachal Pradesh	27277	1
7.	Karnataka	250	1
8.	Madhya Pradesh & Chattisgarh	178204	1
9.	Maharashtra	55734	1
10.	Orissa	3169	2
11.	Punjab	22050	1
12.	Rajasthan	36600	2
13.	Tamil Nadu	1355	1
14.	Uttar Pradesh & Uttaranchal	52409	7
15.	Delhi	27990	1
16.	Jammu & Kashmir	345	1
17.	Kerala	194	3
18.	West Bangal	7929	4
19.	Chandigarh	1523	
20.	Arunachal Pradesh	530	1
21.	Goa	1499	
22.	A & N Islands	59	
23.	Lakshadweep	0	
24.	Pondicherry	88	1
25.	Manipur	365	1
26.	Meghalaya	1164	
27.	Nagaland	0	
28.	Dadar & N.Haveli	81	
29.	Mizoram	110	1
30.	Tripura	79	1
31.	Sikkim	20	1
32.	Daman & Diu	0	
33.	AIWC	383	
34.	KVIC	0	
35.	Direct marketing	11200	

TOTAL 5,30,500 (Approx.) 35

Annexure-IV

Annexure -IV referred to in reply to Part (d) of the Lok Sabha Starred Question No. 409 for 10.4.2003.

State-wise Details of Remote Villages Electrified through SPV Systems and Power Plants during 2001-02 and 2002-03

Sl.No. State No. of Villages Electrified

1. Arunachal Pradesh	3
2. Assam	36
3. Chattisgarh	120
4. Jammu & Kashmir	57
5. Uttaranchal	80
6. West Bengal	504
TOTAL	800